

**Defections**

139. SHRI JHARKHANDE RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the large scale defections during the last few months; and

(b) if so, the details thereof and what measures are proposed to be taken to prevent defection?

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): (a) and (b). As there is no Central law under which the term "defection" in this context has so far been defined, it is not possible to furnish this information. The Government have not yet had an opportunity to examine the question of bringing forward a suitable legislation with a view to preventing defections.

**Thefts of Scooters**

140. DR. VASANT KUMAR PANDIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been steep increase in cases of thefts of scooters in the capital during the last three months if so, the facts and reasons therefor;

(b) the number of scooters reported to have been stolen during this period from Sarojini Nagar, Laxmibai Nagar and R. K. Puram, separately, and the number of those recovered; and

(c) what steps are being taken to expedite investigations and apprehend the culprits and also to check such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a). Compared to the corresponding period of last year there has been decrease in the theft of scooters during the last three months. During the period 1-12-

79 to 29-2-80, 302 such cases were reported, as against 327 reported during corresponding period 1-12-78 to 28-2-79.

Name of locality	No. of scooters reported to be stolen	No. of scooters recovered
Sarojini Nagar	6	1
Laxmibai Nagar	—	—
R K Puram	12	8

(c) The following steps have been taken:—

(i) Anti-auto theft squads have been instituted in each police District. Its work is coordinated centrally by the Crime Branch.

(ii) Wireless Messages are immediately flashed to all Superintendents of Police in India and Police Control Room alerted as and when any case of auto-theft is reported.

(iii) Plain clothes/uniformed policemen are detailed at strategic points.

(iv) Activities of known auto-lifters are kept under watch.

(v) List of stolen vehicles is supplied to Beat patrolling staff to keep a vigil for the stolen/unrecovered vehicles.

**Circulation of Kendriya Sachivalaya Rajbhasha Sewa Rules, 1979**

141. SHRI T. S. NEGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Kendriya Sachivalaya Rajbhasha Sewa (Group 'C' Posts) Rules, 1979 have been circulated for objections and comments to all the Departments of the Government of India;

(b) if so, what are the main comments of the employees concerned, Ministry-wise, received so far;

(c) the number of offices/ministries who have not been able to send their comments; and

(d) the date by which the rules are likely to be finalised?

**THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH):** (a) to (d). The draft Rules for the Kendriya Sachivalaya Rajbhasha Sewa (Group 'C' Posts) were circulated to the various Ministries/Departments of the Government for their comments. Replies from 34 Ministries/Departments are still awaited. The draft Rules will be examined further in the light of the comments received. Efforts will be made to finalise them quickly in consultation with the Staff Selection Commission etc.

#### **Setting up of Paper and Hard Board Industry in Morena**

**142. SHRI BABU LAL SOLANKI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal to set up paper manufacturing industry

and hard board units in district Morena in Madhya Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and whether the proposal for setting up paper manufacturing units at Morena (M.P.) would be included in the plan for next financial year especially keeping in view the easy availability of raw material there?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):** (a) to (c). Governments have approved the proposals of the undermentioned parties for setting up industrial units in Morena (Madhya Pradesh) for the manufacture of paper and paper boards for the capacities noted against each:

Name of the Party	Capacity per annum
1. M/s. Varchman Paper Udyog (P) Ltd., Morena (MP).	Writing & Printing Paper 2,250 tonnes
2. M/s. Decchan India Ltd., Morena (MP)	Writing and Printing Paper tissue, Paper and Paper Board 3,300 tonnes
3. M/s. Taru J. Lalwani New Delhi Location Morena (MP).	Writing Paper 10,000 tonnes Pulp 10,000 tonnes

#### **Supply of Uranium to Tarapur Plant by America**

**143. SHRI CHINTAMANI PANIGRAHI:** Will the PRIME MINISTER be pleased to state:

(a) whether the dispute regarding America's supply of enriched uranium for Tarapur Plant has since been solved; and

(b) if not, what other ways are being devised for getting atomic fuel for Tarapur Plant?

**THE PRIME MINISTER (SHRI MATI INDIRA GANDHI):** (a) Two shipments of uranium for the Tarapur Plant are overdue. The Government of India have been in close touch with the Government of the United States for the continued supply of fuel on a timely basis for the life time of the Tarapur reactors in strict accordance with the provisions of the Cooperation Agreement of 1963.

(b) Government will take all necessary measures to ensure the continued operation of the Tarapur Atomic Power Station.